

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION No.1217
TO BE ANSWERED ON 10.02.2020**

Hindi Language

1217. ADV. DEAN KURIAKOSE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating / or is in the process of developing/ making Hindi language mandatory in CBSE approved schools of Kerala, Tamil Nadu, Andhra Pradesh, Karnataka and Telangana;
- (b) if so, the details thereof;
- (c) the steps taken by the Government for popularizing the use of the language in the Southern States;
- (d) whether it is a fact that the Government considers that only Hindi can work to unite the country and only one common language that is Hindi is vital for nation's global identity; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a) and (b): The Central Board of Secondary Education (CBSE) has informed that the Board has prescribed curriculum for classes IX to XII and scheme of studies in the curriculum does not lay down a compulsory precondition of studying Hindi in these classes. It merely states that it is expected that all the students should have studied three languages up to class VIII.

(c): CBSE has taken the following steps to promoting Hindi in non-Hindi speaking regions of the country:

- Hindi is offered in all the schools affiliated to CBSE.
- Hindi is offered at different levels in classes VI to XII, i.e. Hindi as a First and Second language for classes VI to VIII, as Course-A and Course-B for classes IX-X and as Elective and Core for classes XI-XII so as to facilitate the learning of the language in non-Hindi speaking regions also.
- In classes IX to XII either Hindi or English must be compulsorily taken by all students. Both can also be taken together. Hindi could also be offered as one of the five main electives or as a sixth additional subject in classes IX to XII.
- The schools are free to conduct teaching learning process in Hindi Medium. The Board provides facility of taking examination through Hindi medium for all of its examinations.

(d) and (e): Government is committed to give due importance to strengthen all the Indian Languages including Hindi under the 8th Schedule of the Constitution of India.
